

I की शपथपत्र

144

अपराध (कॉमिन्स)
30.12.11

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to.....(name of the House)

From 144 Mathani Constituency (Name of the Constituency)

Narendra Kumar Singh son/daughter/wife of Sri. Satya Narain Singh

Aged 44 years, resident of Vell+Po - Kesawe (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by J.D.U. (name of the political party) / am contesting as an
Independent candidate,

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AJLPs 9336B</u>		
2.	Spouse-	<u>-</u>		
3.	Dependent 1	<u>-</u>		
4.	Dependent 2	<u>-</u>		
5.	Dependent 3	<u>-</u>		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Separate sheets attached.</u>
(b)	Name of the court, Case No. and Date of order taking cognizance.	<u>Do</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>Do.</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>N/A.</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	<u>N/A.</u>

NOTARY
REGISTRAR (JHARKHAND)

30/12/11

(c) Punishment imposed :

(5) That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand					
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit					
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount					
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)					
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)					

NOTARY
JEGUSARAI (BIHAR)

[Signature]
30/12/11



A. DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No.	Description	Self	Spouse(s) Name(s): Dazy Devi (Died)	Dependent-1 Name: Sumit Kumar	Dependent-2 Name: Amit Kumar	Dependent-3, etc Name: Suman Kumar
(i)	Cash	25,000.00	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	As per PARA - I Attached Herewith				
(iii)	Bonds, Debentures and Shares in companies	Share of IOC - 300 Pc @Rs-273.15 on DT: 24.12.2011 = 81945 Invested In Reliance Mutual Fund Rs - 50,000	Share in Hari Engicon Pvt. Ltd Rs 250000/- as Book Value		NIL	NIL
(iv)	Other Financial instruments NSS, Postal Savings, LIC, Policies, etc.	As per PARA - II Attached Herewith				
(v)	Motor Vehicles (details of make, etc.)	As per PARA - III Attached Herewith				
(vi)	Jewellery (give details of weight and value)	Gold Jewellery Weight 300 gm Amount Rs - 7,50,000/-	Gold Jewellery Weight 100 gm Amount Rs - 2,50,000/- Silver Jewellery Weight 500 gm Amount Rs - 30,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note : Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially depends on the income of the candidate.

NOTARIAL
JAGDIP SARKAR (MHAR)

42
30/12/11

Narendra Kumar Singh

Attachment : PARA - I

A. Details of movable assets.

(ii) Deposits in Banks, Financial Institutions and Non-Banking Financial Companies

Sl. No	Name	Nature of Deposit	Balance
1	Narendra Kumar Singh	SBI Barauni Refiner Campus Branch SB A/c No - 11592316406	575,574.42
		SBI Bihar Vidhan Sabha Branch SB A/c No - 10839464669	148,952.00
		SBI Barauni Refiner Campus Branch FD A/c No - 11592394644	302,059.00
		Balance after Expenditure of Vidhansabha Election - 2010	
		SBI Barauni Fertilizer Township Branch Current A/c No - 31450235031	5,312.00
2	Daizy Devi (Spouse)	SBI Barauni Fertilizer Township Branch FD A/c No - 10677781909	97,515.00
	Sumit Kumar (Dependent)	Axis Bank Begusarai Branch A/c No - 642010100017763	45,088.71
4	Sumit Kumar (Dependent)	SBI Barauni Fertilizer Township Branch SB A/c No - 30521142837	75.00
		Axis Bank Begusarai Branch A/c No - 642010100017718	465.70
		Allahabad Bank Lagauli FD A/c No - 509869	139,342.00
		Allahabad Bank Lagauli FD A/c No - 509870	139,342.00


30/12/11


NOTARY
ORIGINAL INITIALS

Narendra Kumar Singh

Attachment : PARA - II

A. Details of movable assets.

(iv) Other Financial Instruments NSS, Postal Savings, LIC, Policies, etc.

Sl. No	Name	Nature of Deposit	Balance
1	Naarendra Kumar Singh	LIC of Amount Rs - 10,00,000/- Policy No - 525830005 DT: 28.04.2011	Premium Paid Rs. 80318/- Yearly
		LIC of Amount Rs - 5,00,000/- Policy No - 521249772 DT: 28.02.2001	Premium Paid Rs. 32819/- Yearly
		LIC of Amount Rs - 1,00,000/- Policy No - 522362169 DT: 28.03.2004	Premium Paid Rs. 9999/- Yearly
		LIC of Amount Rs - 2,00,000/- Policy No - 520180129 DT: 28.04.1992	Premium Paid Rs. 6570/- Yearly
		LIC of Amount Rs - 1,00,000/- Policy No - 510319503 DT: 28.01.1990	Premium Paid Rs. 2589.5/- Half Yearly
		SBI Life Insurance Policy No - 28009021009 DT: 11.10.2007	Premium Paid Rs - 1,00,000.00
		Bajaj allianz Insurance Company Policy No - 0047305928 DT: May - 2007	Premium Paid Rs - 2,00,000.00 Yearly
		Bajaj allianz Insurance Company Policy No - 0157783798 Year - 2010	Premium Paid Rs -49,000.00 Yearly
		MetLife Insurance Company Policy No - 0157783799 DT: April-2010	Premium Paid Rs -73,751.00 Yearly
		Sahara India Parivar FD Receipt No - 10218765912	Premium Paid Rs 15,000.00
		Sahara India Parivar FD Receipt No - 10218765911	Premium Paid Rs -10,000.00
		Future General India Policy No. - 00910378 DT: 28.11.2011	Premium Paid Rs - 2,00,000.00
		Birla Sun Life Insurance Policy No - 000909722 DT: 15.02.2007	Premium Paid Rs - 25,000.00 Yearly
2	Late Daisy Devi (Spouse)	Not Applicable	
3	Sumit Kumar (Dependent)	LIC of Amount Rs - 5,00,000/- Policy No - 525829516 DT: 28.04.2011	Premium Paid Rs. 25078/- Yearly
		TATA AIG Insurance Company Policy No - U153572029	Premium Paid Rs - 50,000.00
4	Amit Kumar (Dependent)	LIC of Amount Rs - 5,00,000/- Policy No - 525829517 DT: 28.04.2011	Premium Paid Rs. 25078/- Yearly
		LIC of Amount Rs - 1,00,000/- Policy No - 520016409 DT: 28.03.1992	Premium Paid Rs. 5169/- Yearly
5	Suman Kumar (Dependent)	LIC of Amount Rs - 5,00,000/- Policy No - 525829519 DT: 28.04.2011	Premium Paid Rs. 25078/- Yearly
		Proposed By Narendra Kumar Singh LIC of Amount Rs - 1,00,000/- Policy No - 520629204 DT: 28.05.1997	Premium Paid Rs. 7588/- Yearly
		TATA AIG Insurance Company Policy No - U153577639	Premium Paid Rs - 15,000.00

NOTARY
BAGUSARAI (BILHAR)

[Signature]
30/12/11

Narendra Kumar Singh

Attachment : PARA - III

A. Details of movable assets.

(v) Motor Vehicles (details of make, etc.)

Sl. No	Name	Details of Make etc	Vallue
1	Narendra Kumar Singh	Ford ICON make Car Bearing Reg No - JH11A - 6506 Model - 2001	Rs - 1,70,000.00
		Ford make Endeavour Model - 2011	Rs. 18,00,000.00
		Mahindra Make Boolero Bearing Reg. No - BR9E - 8413 Model - 2008	Rs - 3,00,000.00
		Tafe Make Tractor Bearing Reg No - BR9B - 7713 Model - 2000	Rs- 1,50,000.00
		Mahindra Make SCORPIO Bearing Reg. No - BR09H - 0513 Model - 2010	Rs- 7,50,000.00
		CHEVROLET Make BEAT Car Bearing Reg No - BR09H - 2122 Model - 2010	Rs- 3,50,000.00
2	Lata Daisy Devi (Spouse)	NIL	
3	Sumit Kumar (Dependent)	NIL	
4	Amit Kumar (Dependent)	NIL	
5	Suman Kumar (Dependent)	NIL	

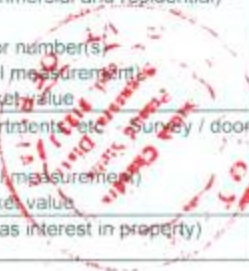
NOTARY
(REGUSARAI KHILAR)

30/12/11

B. DETAILS OF IMMOVABLE ASSETS

Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No.	Description	Self	Spouse(s) Name(s):	Dependent-1 Name: Sumit Kumar	Dependent-2 Name: Amit Kumar	Dependent-3, etc Name: Suman
(i)	Agricultural Land Location(s) Location(s) - Survey number(s) - Extent (Total measurement) - current market value	PARA - IV Attached Herewith				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - current market value	PARA - V Attached Herewith				
(iv)	Houses / Apartments, etc - Survey / door number(s) - Extent (Total measurement) - current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	1 No of NP Bore Pistal				



NOTARY

 RAJU SARAI NOTARY



 30/12/11

(3) I give hereinbelow the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding
(a) (i)	Loans from Banks	SBI, BFT A/c No - 31052571994 SBI, BFT A/c No - 31232956824	3,39,940.00 1,98,208.00
(ii)	Loans from financial institutions	Bihar Vidhan Sabha	8,00,000.00
(iii)	Government dues		
	a) Dues to departments dealing with government accommodation	NFT, Residence No - 12, Road No 8, R-Block, Patna	NIL
	b) Dues to departments dealing with supply of water	N.A	N.A
	c) Dues to departments dealing with supply of electricity	1. Electric Supply Division, Begusarai 2. PESU (W) Patna	1. NIL 2. Nil
	d) Dues to departments dealing with telephones	Bharat Sanchar Nigam Ltd Begusarai	Nil
	e) Dues to departments dealing with government transport (including aircrafts and helicopters)	N.A	N.A
	f) Other dues, if any		
S.No.	Description	Name and address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on 30TH September - 2010
(b) (i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Department, Begusarai Returned Filled upto Assessment year 2010-11 PAN NO - AJLPS9336B	NIL
(ii)	Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N.A	N.A
(iii)	Sales Tax [Only in case of proprietary business]	N.A	N.A
(iv)	Property Tax	Gram Panchayat Raj, Keshawe	NIL

NOTARY

BEGUSARAI (BIHAR)

Authorised u/s 287, 1908 of Cr.P.C.

8.1.1 (a), 1908 of Cr.P.C.

u/s 139 of Cr.P.C. 1908

Affidavit No. Date: 30/9/11

4327

any other assets such as value of
Claims/interest

Gross Total value



3. Details of Immovable assets:

- Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s) Built-up Area (Total measurement in sq. ft.)					

SEPARATE SHEETS ATTACHED.

Identify the Signer

Sachin Kumar
28/12/2011
NOTARY
IRGUSARAI (RIHARI)

30/12/11

	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value				
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above				

SEPARATE SHEETS ATTACHED



(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

Identify the appellant who has given
Signed I.T.I. P.T.I. before me
Sankar Chandra Prasad Singh
28/12/2011
ADVOCATE

SEPARATE SHEETS ATTACHED

NOTARY PUBLIC
Bhubaneswar (Orissa)

30/12/11

NARENDRA KUMAR SINGH

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Keshawe	557	327	332	0	0	17	10	0	40,000.00
Keshawe	557	183	333	0	0	6	0	0	10,000.00
Keshawe	557	52	872	0	2	7	0	0	50,000.00
Keshawe	557	52	872	0	2	7	0	0	50,000.00
Keshawe	557	505	1035		11	1	0	0	220,000.00
Keshawe	557	505	1036						
Keshawe	557	505	1037						
Keshawe	557	505	1038						
Keshawe	557	81	1345	0	1	17	10	0	50,000.00
Keshawe	557	7	1491	0	3	14	5	0	70,000.00
Keshawe	557	15	1061	0	1	10	0	0	45,000.00
Keshawe	557	15	1551	0	2	2	0	0	40,000.00
Keshawe	557	15	1552	0					
Keshawe	557	15	1559	0					
Keshawe	557	313	1355	0	1	14	0	0	30,000.00
Keshawe	557	313	1356	0					
Keshawe	557	313	1359	0					
Keshawe	557	313	365	0	0	11	0	0	11,000.00
Keshawe	557	313	366	0					
Keshawe	557	345	244	0	2	8	3	15	50,000.00
Keshawe	557	352	1246	0	1	19	0	0	40,000.00
Keshawe	557	398	632	0	0	14	10	0	15,000.00
Keshawe	557	398	637	0					
Keshawe	557	402	1172	0	0	13	0	0	13,000.00
Keshawe	557	403	1178	0	0	15	0	0	15,000.00
Keshawe	557	364	805	0	2	5	0	0	45,000.00
Keshawe	557	8	1492	0	2	10	0	0	50,000.00
Keshawe	557	46	867	0	1	2	0	0	22,000.00
Keshawe	557	217	385	0	1	0	7	10	20,000.00
Keshawe	557	215	373	0					
Keshawe	557	215	363	0	1	0	7	10	20,000.00
Keshawe	557	217	385	0	0	6	13	7	6,500.00
Keshawe	557	216	372	0	0				
Keshawe	557	270	690	0	1	10	0	0	30,000.00
Keshawe	557	270	690	0	0	17	0	0	17,000.00
Keshawe	557	36	828	0	1	5	15	0	25,000.00
Keshawe	557	36	828	0	1	5	15	0	25,000.00
Keshawe	557	36	828	0	1	5	15	0	25,000.00
Keshawe	557	336	781	0	2	10	0	0	50,000.00
Keshawe	557	336	781	0	2	10	0	0	50,000.00

NOTARY
(REGISTRAR) (RTHAR)

30/9/11

NARENDRA KUMAR SINGH

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Keshawe	557	46	867	0	2	4	0	0	44,000.00
Keshawe	557	406	1111	0	2	17	0	0	57,000.00
Keshawe	557	406	1112	0					
Keshawe	557	406	1110	0					
Keshawe	557	399	1109	0					
Keshawe	557	477	1518	0	1	0	0	0	20,000.00
Keshawe	557	327	331	0	5	10	0	0	110,000.00
Keshawe	557	327	332	0					
Keshawe	557	327	330	0	2	10	0	0	50,000.00
Keshawe	557	183	323	0	1	3	0	0	23,000.00
Keshawe	557	327	386	0	0	10	0	0	10,000.00
Keshawe	557	327	330	0	2	6	0	0	46,000.00
Keshawe	557	327	331	0					
Keshawe	557	327	332	0					
Keshawe	557	327	332	0	3	8	0	0	68,000.00
Keshawe	557	265	533	0	3	2	10	0	62,000.00
Keshawe	557	265	533	0	3	2	10	0	62,000.00
Keshawe	557	126	729	0	10	0	0	0	200,000.00
Amraurkiratpur	371	85	391	0	1	6	0	0	65,000.00
Amraurkiratpur	371	85	391	0	0	8	13	0	25,000.00
Amraurkiratpur	371	164	402	0	0	12	0	0	30,000.00
Amraurkiratpur	371	164	402	0	0	6	0	0	15,000.00
Amraurkiratpur	371	164	402	0	0	6	0	0	15,000.00
Amraurkiratpur	371	164	402	0	2	0	0	0	100,000.00
Amraurkiratpur	371	165	401	0	0	5	5	13	13,000.00
Amraurkiratpur	371	96	145	0	0	9	7	0	23,000.00
Amraurkiratpur	371	96	145	0	0	9	7	0	23,000.00
Amraurkiratpur	371	96	145	0	1	5	0	0	63,000.00
Maharajpur	359	87	18	0	0	0	13	6	20,000.00
Kusmahaut/Kola	334	69	589	0	7	10	0	0	75,000.00
Kusmahaut/Kola	334	521	331	0	12	10	0	0	125,000.00
Kusmahaut/Kola	334	521	331	0	10	3	0	0	101,500.00
Kaith	335	275	3667	0	17	0	0	0	170,000.00
Kaith	335	275	3667	0	5	11	0	0	55,000.00
Kaith	335	336	3623	0	9	8	0	0	94,000.00
Kaith	335	184	3730	0	11	19	14	0	120,000.00
Shiswa	558	35	328	0	6	13	7	0	133,000.00
Shiswa	558	104	329	0					

entire the venditor who has/have
... before me

Sachchidanand Singh
NOTARY
ARGUSARAI (PRIHARI)

30/1/10

NARENDRA KUMAR SINGH

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Shiswa	558	104	383	0	0				223,000.00
Shiswa	558	104	384	0	0	11	3	6	
Shiswa	558	104	385	0	0				
Shiswa	558	104	32	0	1	13	7	0	33,000.00
Shiswa	558	88	328		0	0	0	0	400,000.00
Shiswa	558	104	329	1	0	0	0	0	
Shiswa	558	35	253	0	0	8	13	0	15,000.00
Shiswa	558	35	352	0	14	0	0	0	280,000.00
Shiswa	558	107	384	0					140,000.00
Shiswa	558	107	385	0	7	1	0	0	
Shiswa	558	104	383	0					
Shiswa	558	35	352	0	8	0	0	0	160,000.00
Shiswa	558	104	32	0	18	19	0	0	380,000.00
Govindpur	552	278	666	0	1	10	0	0	30,000.00
Govindpur	552	278	666	0	1	10	0	0	30,000.00
Govindpur	552	278	666	0	1	10	0	0	30,000.00
Govindpur	552	278	666	0	1	9	0	0	29,000.00
Govindpur	552	278	666	0	1	10	0	0	30,000.00
Govindpur	552	169	305	0	2	10	0	0	50,000.00
Govindpur	552	132	313	0					
Sonapur	510	782	707	0	0	16	0	0	32,000.00
Bahdarpur	519	39	65	2	10	0	0	0	1,000,000.00
Bahdarpur	519	39	65	2	0	0	0	0	800,000.00
GRAND TOTAL				17	11	10	2	7	6,814,000.00



Identify the deponent who has signed
Signed: T.T. R.T. before me

Sachindeep Singh
ADVOCATE
30/12/2011
NOTARY
REGISTRAR (BIHAR)

[Signature]
30/12/11.

DAIZY DEVI

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Amraurkiratpur	371	27	397	0	1	5	0	0	62,000.00
Amraurkiratpur	371	99	143	0	0	9	7	0	23,000.00
Amraurkiratpur	371	96	144	0	0	9	7	0	23,000.00
Amraurkiratpur	371	96	145	0	0	9	7	0	23,000.00
Amraurkiratpur	371	96	145	0	0	9	7	0	23,000.00
Bhawanandpur	418	240	170	0	10	9	5	0	209,500.00
Bhawanandpur	418	240	159	0					
Bhawanandpur	418	240	632	0	10	9	5	0	209,500.00
Bhawanandpur	418	240	462	0					
Bhawanandpur	418	240	467	0					
Govindpur	552	160	287	0	0	1	10	0	2,000.00
Govindpur	552	160	323	0	3	5	0	0	65,000.00
				1	7	7	8	0	640,000.00



Identify the Landlord and his
Signed 30/12/2011 before me

Sachchidanand Singh
ADVOCATE
30/12/2011

(Signature)
NOTARY
(EGUISARAI) (BIHAR)

(Signature)
30/12/11

SUMIT KUMAR, AMIT KUMAR AND SUMAN KUMAR

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Keshawe	557	220	1291	0	6	10	0	0	130,000.00
Keshawe	557	230	306	0					
Keshawe	557	230	307	0					
Keshawe	557	228	305	0					
Keshawe	557	227	304	0					
Keshawe	557	203	1296	0					
Keshawe	557	342	779	0	2	16	0	0	56,000.00
Keshawe	557	379	789	0	4	10	0	0	90,000.00
Keshawe	557	372	788	0					
Keshawe	557	379	787	0	3	0	0	0	60,000.00
Keshawe	557	372	787	0					
Keshawe	557	338	777	0	0	5	10	0	5,500.00
Keshawe	557	178	734	0	15	18	0	0	338,000.00
Mosadpur	523	239	734	0	1	13	5	0	30,000.00
Mosadpur	523	230	729	0	2	15	10	0	56,000.00
Mosadpur	523	239	734	0	4	10	0	0	90,000.00
Mosadpur	523	232	690	0	2	14	0	0	55,000.00
Mosadpur	523	232	691	0					
Mosadpur	523	232	692	0					
Mosadpur	523	255	682	0	2	13	11	10	53,000.00
Mosadpur	523	252	683	0	2	13	11	10	53,000.00
Amraurkiratpur	371	164	402	0	0	18	0	0	45,000.00
Kaith	335	228	3461	0	10	4	0	0	102,000.00
Kaith	335	228	3461	0	15	12	10	0	156,000.00
Kaith	335	228	3461	0	15	12	10	0	156,000.00
Bhawanandpur	418	7	16	0	14	0	0	0	280,000.00
Bhawanandpur	418	7	627	0					
Bhawanandpur	418	7	20	0					
Bhawanandpur	418	7	16	0					
Rupaspur	553	96	479	0	4	2	10	0	82,000.00
Rupaspur	553	96	483	0	4	2	10	0	82,000.00
Rupaspur	553	96	492	0					
Shiswa	558	35	348	1	19	15	0	0	800,000.00
Shiswa	558	107	153						
Shiswa	558	107	163						
Shiswa	558	104	162						
Shiswa	558	107	152						
Shiswa	558	107	349						
Shiswa	558	103	62	1	2	0	0	0	440,000.00
Govindpur	552	74	530	0	5	10	0	0	110,000.00
Govindpur	552	280	308	0	4	12	0	0	92,000.00
Govindpur	552	280	308	0					
Bahdarpur	519	30	65	1	4	13	10	0	495,000.00
TOTAL				10	11	1	18	0	3856500

NOTARY
16/11/2011

[Signature]
30/11/11

SUMIT KUMAR

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Keshawe	557	480	1542	0	6	6	0	0	126,000.00
Keshawe	557	480	1517	0	1	17	0	0	40,000.00
Keshawe	557	480	1527	0					
Keshawe	557	480	1518	0					
Keshawe	557	480	1529	0					
Mosadpur	523	252	683	0	3	10	15	0	71,000.00
Mosadpur	523	255	682	0					
Mosadpur	523	239	734	0	0	19	5	0	20,000.00
Mosadpur	523	239	734	0	4	10	0	0	90,000.00
Mosadpur	523	232	692	0	4	7	10	0	87,000.00
Mosadpur	523	239	734	0	5	9	3	0	109,000.00
Mosadpur	523	252	683	0	2	13	10	0	53,000.00
Amraurkiratpur	371	96	145	0	0	9	7	0	23,000.00
Kaith	335	228	3461	0	12	5	0	0	125,000.00
Bhawanandpur	418	163	769	0	7	2	10	0	142,500.00
Bhawanandpur	418	141	770	0	2	10	0	0	50,000.00
Almochak	556	21	26	0	3	10	0	0	70,000.00
Goyindpur	552	196	668	0	2	7	0	0	47,000.00
Govindpur	552	160	287	0	3	15	0	0	75,000.00
Govindpur	552	74	528	0	5	10	0	0	110,000.00
Govindpur	552	74	530	0					
TOTAL				3	7	2	0	0	1,238,500.00



Identify the signature (Kh. nos./have)
Signed L.T.I. R.T.I., before me

Sachin Kumar Singh
ADVOCATE
28/12/2011
NOTARY
IRGUNAKA (T.HAB.)

[Signature]
30/12/11

AMIT KUMAR

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Keshawe	557	480	1542	0	8	4	0	0	164,000.00
Mosadpur	523	252	683	0	4	10	0	0	90,000.00
Mosadpur	523	255	682	0	4	10	0	0	90,000.00
Mosadpur	523	230	729	0	4	10	0	0	87,000.00
Mosadpur	523	232	692	0	4	7	10	0	109,000.00
Mosadpur	523	239	734	0	5	9	2	0	53,000.00
Mosadpur	523	252	683	0	4	13	0	0	93,000.00
Mosadpur	523	254	693	0	0	9	7	0	23,000.00
Amraurkiratpur	371	96	145	0	12	5	0	0	125,000.00
Kaith	335	228	3461	0	7	2	10	0	142,500.00
Bhawanandpur	418	163	795	0	2	10	0	0	50,000.00
Bhawanandpur	418	141	596	0	3	10	0	0	70,000.00
Almochak	556	21	34	0	2	7	0	0	47,000.00
Govindpur	552	196	668	0	3	15	0	0	75,000.00
Govindpur	552	160	287	0	5	10	0	0	110,000.00
Govindpur	552	74	531	0					
Govindpur	552	74	525	0					
TOTAL				3	11	15	19	0	1,328,500.00

Identify the copy with the
Signed I.T. P.S. before

Sachin Kumar Singh
ADVOCATE
28/12/2011

NOTARY
REGUSARAI (HARI)

Handwritten signature and date 30/12/11.

SUMAN SAURAV

ATTACHEMENT : PARA - IV

AGRICULTURE LAND

Mauza	Thana No.	Khata No.	Khesra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Keshawe	557	480	1542	0					
Keshawe	557	480	1517	0					
Keshawe	557	480	1527	0	8	4	0	0	164,000.00
Keshawe	557	480	1518	0					
Keshawe	557	480	1529	0					
Mosadpur	523	230	729	0	4	10	0	0	90,000.00
Mosadpur	523	239	734	0	4	10	0	0	90,000.00
Mosadpur	523	232	692	0	4	7	10	0	87,000.00
Mosadpur	523	239	734	0	5	9	5	0	109,000.00
Amraurkiratpur	371	96	145	0	0	9	7	0	23,000.00
Kaith	335	228	3461	0	12	5	0	0	125,000.00
Bhawanandpur	418	163	615	0	7	2	10	0	142,500.00
Bhawanandpur	418	141	595	0	2	10	0	0	50,000.00
Almochak	556	21	34	0	3	10	0	0	70,000.00
Govindpur	552	196	668	0	2	6	0	0	46,000.00
Govindpur	552	160	287	0	3	15	0	0	75,000.00
Govindpur	552	80	527	0					
Govindpur	552	80	529	0	5	10	0	0	110,000.00
Govindpur	552	287	307	0	4	12	0	0	92,000.00
TOTAL				3	9	0	12	0	1,273,500.00

Notary Seal
 I, the undersigned, do hereby certify that the above is a true and correct copy of the original document.
 Signed I.T. P.T. before me
 28/12/2011
 Advocate

NOTARY
 REGUSARAI (MIHAR)

30/12/11

NARENDRA KUMAR SINGH

ATTACHEMENT : PARA - V

BUILDING (COMMERCIAL AND RESIDENTIAL)

Mauza	Thana No.	Khata No.	Kheshra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Nauranga	384	55	85	0	0	9	6	13	500,000.00
Mirganj	383	66	38	0	1	14	0	0	2,500,000.00
Miyan Chak	389	156	1381	0	5	0	0	0	2,000,000.00
TOTAL				0	7	3	6	13	5,000,000.00

DAIZY DEVI

ATTACHEMENT : PARA - V

BUILDING (COMMERCIAL AND RESIDENTIAL)

Mauza	Thana No.	Khata No.	Kheshra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Mirganj	383	66	38	0	1	14	0	0	2,500,000.00

SUMIT KUMAR, AMIT KUMAR AND SUMAN KUMAR

ATTACHEMENT : PARA - V

BUILDING (COMMERCIAL AND RESIDENTIAL)

Mauza	Thana No.	Khata No.	Kheshra No.	TOTAL AREA					Market Value
				Bigha	Katha	Dhur	Dhurki	Furki	
Mokimpur	348	152	1146	0	0	16	10	0	800,000.00

Identify the component who has signed I.T.I., R.T.I., before
Sakhechandra Singh
 28/12/2011

NOTARY
 (REGISTRAR OFFICE)

NOTARY
 (REGISTRAR OFFICE)
 Authorized to sign & seal of Cr.P.C.
 & signed & sealed and
 u/s 139 of Cr.P.C. 1908
 Affidavit No. Date:

43282 23 DEC 2011

	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal/Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

- Self.....
- Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Narendra Kumar Singh
2.	Full postal address	At- Kesawa P.O. Kesawa P.S. Barhni Dist. - Begusarai.
3.	Number and Name of the constituency and state	144. Matihani. (Bihar)
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	J. D. U.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Separate sheets Attached.

Identify the signatory who has/have

Signed I.T.I. B.T.I. before me

5

NOTARY
BEGUSARAI (BIHAR)

28/12/2011

28/12/2011

30/12/11

(c) Total number of pending cases where the court (s) have taken cognizance

5. PAN of _____ Year for which last Income Tax Return filed AJLPS 9336B Total Income Shown _____

(a) Candidate _____

(b) Spouse: N/A

(c) Dependents N/A

6. Details of Assets and Liabilities in rupees

Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A. Moveable Asset (Total value)	6793898/-	97515/-	1,20,166/-	1,39,883/-	1,39,342/-
B. Immovable Asset	1,18,14,000/-	31,40,000/-	12,38,500/-	13,28,500/-	12,73,500/-
(i) Purchase Price and Development Cost of Immovable Property (Total Value)			46,56,500/-	13,28,500/-	12,73,500/-
(ii) Approximate Current Market Price of Asset (Total Value)					
7. Liabilities					
(i) Government dues (Total)					
(ii) Loans from Bank, Financial Institutions and others (Total)	13,38,48/-	-	-	-	-
8. Highest educational qualification:					
Matriculation. S. S. High School. B. S. E. B. Patna. 1982					
I. Com. G. D. College, Bagram. B. S. E. B. Patna. 1984					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at _____ this the _____ day of _____ 2011.

NOTARY

BEGUSARAI BIHARI

Authorised by 297(1) (2) of C.P.C.

8 (1) of Notary Act and

u/s 139 (a) of C.P.C. 1908

Affidavit No. _____ Date _____ 28/11/11

43289.

DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.


30/12/11.